

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

27. C.P.(IB)-513(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.07.2022**

NAME OF THE PARTIES: FORESIGHT INNOVATIONS PRIVATE LIMITED

Vs.

FUTURE ENTERPRISES LIMITED.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Sushil Aggarwal, counsel appearing for the Petitioner is present through
virtual hearing.

List this matter on **26.08.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

//Sunil//

Sd/-
H. V. SUBBA RAO
Member (Judicial)